

**GOVERNMENT OF INDIA  
OVERSEAS INDIAN AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3184

ANSWERED ON:09.12.2009

INDIANS LANGUISHING IN FOREIGN JAILS

Hamsrajbhai Shri Radadiya Vitthalbhai ;Vasava Shri Mansukhbhai D.

**Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:**

- (a) whether a large number of Indians are languishing in foreign jails even after completing of the term of their punishment.;
- (b) if so, the details thereof;
- (c) the reasons for not releasing them by the respective foreign countries;and
- (d) the steps taken by the Government to get them released at the earliest?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a) to (c): No, Sir. Exact number of Indians who are languishing in foreign Jails even after completion of term of their punishment is not known as the information is not provided by all the foreign governments.

(d): Indian Missions /Posts in the countries concerned process the cases for verification of the nationality of the suspected Indians expeditiously for their early release/repatriation.